RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND SIXTY FOURTH SESSION)

No. 5714] THURSDAY, JUNE 27, 2024

Brief Record of the Proceedings of the Meeting of the Rajya Sabha held on the 27th June, 2024

12-37 p.m.

1. National Anthem

National Anthem was played.

12-38 p.m.

2. Oath or Affirmation

The following Members made and subscribed oath and took their seats in the House: —

BIHAR

1. Shri Akhilesh Prasad Singh

JHARKHAND

2. Dr. Sarfraz Ahmad
3. Shri Pradip Kumar Varma

MADHYA PRADESH

4. Shri Banshilal Gurjar
5. Shrimati Maya Naroliya
6. Shri Balyogi Umeshnath

12-48 p.m.

3. Opening Remarks by the Chairman

The Chairman made the following opening remarks: -

"Hon'ble Members, I extend a warm welcome to you all on the commencement of the 264th Session of Rajya Sabha. This is the first session after the recent general elections for the Lok Sabha and the Assembly elections in four States. While exercising their franchise, the people of Bharat, the largest democracy in the world, have expressed their faith in our democratic polity and the values that underpin our Republic. The successful completion of this 'Festival of Democracy' is a matter of great pride and admiration for all of us.

2. This House has also got re-constituted partially after its recent biennial elections. Congratulations to all the 61 newly elected/nominated Members of the House. The Members would surely fully exploit their potential and contribute towards fulfilling aspirations of the people.

3. Let us all in togetherness work towards the blossoming of democracy. Let us contribute in a wholesome manner for dialogue, discussion, deliberations and debate, all being the essence of democracy."

12-49 a.m.

4. Announcement by the Chair

The Chairman made the following announcement: -

"Hon'ble Members, you may recall that Shri Sanjay Singh, Hon'ble Member was suspended from the service of the House on 24th July, 2023 till the Committee of Privileges submits its findings.

On the 26th June, 2024, the Committee on Privileges, Rajya Sabha has presented 77th and 78th Reports, on the pending matters against Shri Sanjay Singh, Member.

The Committee while holding Shri Sanjay Singh guilty of breach of privilege of the Council in all the cases, recommended that the Member has already suffered sufficient punishment for the transgression.

Invoking the authority vested in me under Rules 202 and 266 of the Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha), suspension of Shri Sanjay Singh, Member was revoked with effect from 26th June, 2024 so as to allow him to attend Parliament.

I am sanguine the House approves this."

12-50 p.m.

5. Announcement regarding the Leader of the House

The Chairman made the following announcement: —

"Hon'ble Members, I am pleased to inform that Shri Jagat Prakash Nadda, Minister of Health and Family Welfare and Minister of Chemicals and Fertilizers has been appointed as the Leader of the House in the Council of States, Rajya Sabha."

12-51 p.m.

6. Introduction of Prime Minister

The Chairman introduced Shri Narendra Modi, Prime Minister of India to the House.

12-52 p.m.

7. Introduction of Ministers by the Prime Minister

Shri Narendra Modi, Prime Minister, introduced 30 Cabinet Ministers, 5 Ministers of State (Independent Charge) and 36 Ministers of State to the House.

1-03 p.m.

8. President's Address Laid on the Table

Secretary-General laid on the Table, a copy (in English and Hindi) of the President's Address to both the Houses of Parliament assembled together on the 27th of June, 2024.

1-04 p.m.

9. Papers Laid on the Table

A statement (in English and Hindi) showing the following Bills passed by the Houses of Parliament during the Two Hundred and Sixty-Third Session of the Rajya Sabha and assented to, by the President was laid on the Table: —

1. The Public Examination (Prevention of Unfair Means) Bill, 2024
2. The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024
3. The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2024
4. The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2024
5. The Water (Prevention and Control of Pollution) Amendment Bill, 2024
6. The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024
7. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024
8. The Finance Bill, 2024
9. The Appropriation (Vote on Account) Bill, 2024
10. The Appropriation Bill, 2024
11. The Jammu and Kashmir Appropriation Bill, 2024
12. The Jammu and Kashmir Appropriation (No.2) Bill, 2024

1-05 p.m.

10. Reports[1] of the Committee of Privileges

(i) Shri Rakesh Sinha presented the Seventy-seventh Report (in English and Hindi) of the Committee of Privileges on matter of breach of privilege arising out of gross disorderly conduct displayed by 12 Members during 259th Session in violation of rules and etiquette of Rajya Sabha by repeatedly entering the well of the Council, shouting slogans and persistently and wilfully obstructing the proceedings of the Council, compelling the Chair to repeatedly adjourn the sittings of the Council.

[1] Presented to Hon'ble Chairman, Rajya Sabha on 26 June, 2024

(ii) Shri Elamaram Kareem presented the Seventy-eighth Report (in English and Hindi) of the Committee of Privileges on matter of breach of privileges arising out of:

(a) for non-adherence to the directions of the Chair *vis-a-vis* repeated submission of identical notices under rule 267;

(b) Allegedly making wilful misleading statement in the House and casting aspersions on the then Leader of the House, Rajya Sabha; and

(c) Matter arising out of the motion moved by the then Leader of the House and adopted by the House.

(iii) Shri G. K. Vasan presented the Seventy-ninth Report (in English and Hindi) of the Committee of Privileges on matter of breach of privilege against the Editor of the daily 'Telangana Today' and others for misleading reporting about the meeting of the Business Advisory Committee, Rajya Sabha held on the 27th July, 2023 by the Newspaper.

1-07 p.m.

The House adjourned till 11-00 a.m. on Friday, the 28th June, 2024.

P. C. MODY,
Secretary-General